NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/2016

NAME OF THE PETITIONER(S)

: M.S.D. Chandrasekar Raja

NAME OF THE RESPONDENT(S)

: M/s Jayabharath Textiles Private Ltd and another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) T.v.P. Soi Vihani Councer Lur

pur kumar Pal ChoPm Per Ponderts

.2) Archama

for (pursel for

Mr. Thorizannbak J Kaman Retitioner

T.v.P.Sivih.

ORDER

Counsel for petitioner present. Counsel for respondent present and prays time for submitting written arguments in the matter. At request, time is enlarged for filing written arguments. Further he stated that he is not pressing the issue raised for availing an opportunity to file counter in the CP since his right of filing the counter has been forfeited. Put up on 15.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)